

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.175/BB/20 17	-	For hearing (Part heard)	241 & 59	Dr. Madhukar G. Angur Vs. Sudhir Angur & Others

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

① K.S. BHEEMAIAH Counsel for Respondent NO.12 (ROC)

② ADV. P. NAGESH. P. Nagesh.
ADV V. RAJITH SHANMUGAN Counsel for
ADV SAGU ABRAHAM VENTURES PETITIONER
ADV SHYAMMOHAN V. 9900085432

③ ADV VARSHA . R. DYENGAR
APPEARING FOR MS. RENU
ADPALAKRISHNAN , FOR
RESPONDENT NOS. 7 and 11 9986394523

④ B.G. Rohil Kumar
for Impleading applicant. 9845178571

Counsel for petitioner is present. Counsel for respondents is also present.

Heard the counsel for respondents in part.

For continuation, list it on 17.01.2018 at 3.00 p.m.

Counsel for impleading party informed the Tribunal that he has filed I.A. No.192/2017 to implead the employees.

Registry is directed to verify the I.A. and put up.

List it on 17.01.2017.



MEMBER (T)



MEMBER (J)